<u>COURT-I</u>

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (APPELLATE JURISDICTION)

APPEAL NO. 97 OF 2017 & IA NO. 158 OF 2017

Dated: 3rd November, 2017

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson Hon'ble Mr. B.N. Talukdar, Technical Member (P&NG)

In the matter of :

Mangalore Minerals Pvt. Ltd.			Applicant(s)	
Versus Petroleum & Natural Gas Regulatory Board & OrsRespondent(s)				
Counsel for the Applicant(s)	:	Ms. Sumiti Yada Ms. Meghna Sei		
Counsel for the Respondent(s)	:	Mr. Sumit Kisho	pre for R.1	

<u>ORDER</u>

Learned counsel for the Appellant seeks a week's more time to file rejoinder. She may take steps to file the same on or before 10.11.2017 after serving copy on the other side.

List the matter on 05.01.2018.

(B.N. Talukdar) Technical Member pr/vg (Justice Ranjana P. Desai) Chairperson